F.No.01(01)/Roster/CESTAT/2017 Customs, Excise & Service Tax Appellate Tribunal West Block-2, R.K. Puram, New Delhi – 66

Dated: 14.06.2017

ORDER NO. 75 of 2017

Hon'ble President is pleased to partially modify the sitting notified vide order no. **73/2017 for CESTAT Delhi** to the extent indicated below:-

On 16.06.2017 at 2.30 p.m. Hon'ble B. Ravichandran, Member (T) will hear the following ROM applications:

- 1. E/ROM/50355 to 50358/2017 SM in A. No. E/56972, 51804 to 51806/2016 Ex(SM)
- 2. E/ROM/51658/2016 SM in A. No. E/56972/2013 SM

By Order

(A.Mohan Kumar)

Registrar

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y. Registrar

F.No.01(01)/Roster/CESTAT/2017 Customs, Excise & Service Tax Appellate Tribunal West Block-2, R.K. Puram, New Delhi - 66

Dated: 15.06.2017

ORDER NO. 76 of 2017

Hon'ble President is pleased to partially modify the sitting notified vide order no. **73/2017 for CESTAT Delhi** to the extent indicated below:-

COURT	PERIOD	WORK ASSIGNED
Hon'ble Justice Dr. Satish Chandra, President and Hon'ble Sh. B. Ravichandran, Member	From 19.06.2017 to 23.06.2017	Customs & Excise Division Bench matters.
(Technical) Hon'ble Dr. D.M. Mishra, Member (Judicial) and Hon'ble Sh. Ashok K. Arya, Member(Technical)	From 19.06.2017 to 23.06.2017	Service Tax Division Bench matters
Hon'ble Sh. S. K. Mohanty, Member (Judicial)	From 19.06.2017 to 23.06.2017	Single Member Bench Matters

NB

1. Whenever any Member of Division Bench is not available, the other Member of that Bench will hear Single Member matters.

By Order

(A.Mohan Kumar)

Registrar

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